GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4178
ANSWERED ON:02.05.2012
RESTORATION OF MPS DISCRETIONARY QUOTA
Annayyagari Shri Sai Prathap;Lal Shri Kirodi

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the salient features of the special dispensation quota granted to the Members of Parliament for admission of students in Kendriya Vidyalayas (KVs);
- (b) whether the Government proposes to permit an MP to use his/her dispensation quota, in nearby district KVs where there is no KV in their parliamentary constituency in case of Lok Sabha MPs;
- (c) if so, the details thereof;
- (d) if not, whether the Government proposes to make an amendment in the prevailing special dispensation policy;
- (e) if not, the reasons therefor;
- (f) whether the Government is considering to provide Kendriya Vidyalaya Sangathan Coupons to the MPs for each of the Kendriya Vidyalayas keeping in view the number of Kendriya Vidyalayas situated in their respective parliamentary constituencies; and
- (g) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) The salient features of the special dispensation quota granted to Hon'ble Members of Parliament for admission in Kendriya Vidyalayas (KVs) are as follows:-
- (i) Under special dispensation scheme, each Hon'ble Member of Lok Sabha can refer 02 cases for admission in an academic year. Such recommendations will be confined to Kendriya Vidyalaya(s) located in her/his constituency. Rajya Sabha MP can recommend for admission in any KV located within the state from which he/she stands elected.
- (ii) The parents of the children who are being recommended should belong to the constituency either by domicile or on account of exigencies of services.
- (iii) Special Dispensation Admissions would be made at the beginning of the academic year and no admission would be allowed after the prescribed cut off date.
- (iv) The recommendations for admission in class IX are subject to the eligibility of the child in respect of age and fitness in the admission test to be conducted by Kendriya Vidyalaya.
- (v) Recommendations can be made for any of the classes except Pre-primary, Xth and XIth.
- (vi) The admissions under this Quota will be over and above the class strength.
- (b) No, Sir.
- (c) Does not arise.
- (d) No, Sir.
- (e) Since special dispensation scheme is regulated by the orders of the Hon'ble High Court of Delhi, it is not feasible to propose an amendment in the prevailing special dispensation policy.
- (f) No, Sir.
- (g) Does not arise.